

CITY CIVIL COURT MUMBAI  
IN THE COURT OF SHRI ANIL H LADDHAD  
COURT 7 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 24-09-2020

**S.C.T.H.CT. TIME BOUND**

1 SUIT 103856/2013 PRADIP PRANSUKHLAL SAGAR NAVDEEP ZAVERI AND ORS VORA  
AND

Vs ASSOCIATES JAGDISH PRANSUKHLAL SAGAR AND ORS

**NM FOR HEARING**

2 SUIT 103649/2013 REGENCY WOOD PRODUCTS AND ORS

Vs MR. VINOD RANCHODDAS POPAT AND ANR

Sub Matter: NOTICE OF MOTION/0103546/2014

Sub Matter: NOTICE OF MOTION/0104562/2018

3 SUIT 1103406/2014 Sanat M. Shetty Ms. Archand

Vs Khan 1.Mrs. Vasanti Dinesh Shetty 2.Prakash Dinesh Shetty 3.Mrs. Firoza Dubas and ors

Sub Matter: CHAMBER SUMMONS/0100450/2020

Sub Matter: NOTICE OF MOTION/0100904/2017

Sub Matter: Counter Claim/0100011/2015

4 SUIT 101794/2015 1.Smt.Krishnabai Vasudeo Ghate Mrs. Alka Sunil 2.Parag Vasudeo Ghate Chudji  
3.Smt.Narmata Vasudeo Ghate 4.Paresh V. Ghate

Vs 1.Harish Vithal Koli 2. Shantaram Vithal Koli 3.Smt.Yojana Narayan Koli 4.Smt.Charuta Shekar  
Patil

Sub Matter: NOTICE OF MOTION/0102943/2015

5 SUIT 102213/2015 1.Dilruba Jamshid Jamshedian Suneel D. 2.Rustom Jamshed Jamsheedian Mogre  
Vs Gulrokh Ardeshiri

Sub Matter: NOTICE OF MOTION/0100459/2016

Sub Matter: NOTICE OF MOTION/0103756/2015

Sub Matter: NOTICE OF MOTION/0100458/2016

6 SUIT 100244/2016 Shantilal Valchand Kothari

Vs 1.Santosh Yeshwant Sawant 2.Ms. Jyoti Developers Harish R. Pawar

Sub Matter: NOTICE OF MOTION/0101337/2016

**NM FOR DISMISSAL**

7 SUIT 101885/2015 Mrs. Catherine Kurus Gnana Muthu

Vs Shri. G. Nicholas alias Shekhar Amar Bhatt SMT. HARJEET KAUR

Sub Matter: CHAMBER SUMMONS/0100523/2018

Sub Matter: NOTICE OF MOTION/0102490/2019

Sub Matter: CHAMBER SUMMONS/0101236/2019

**CS HEARING**

8 SUIT 102958/2012 KIRAN M WAGLE

Vs CHAITNYA M WAGLE AND 2 ORS

Sub Matter: CHAMBER SUMMONS/0100708/2019

9 SUIT 104608/2013 MR. KIRAN VASANT DIGHE

Vs RITESH THAKKAR AND ORS A.G. REVANKAR AND CO.

Sub Matter: CHAMBER SUMMONS/0100424/2019

Sub Matter: NOTICE OF MOTION/0104797/2016

Sub Matter: NOTICE OF MOTION/1001061/2017

Sub Matter: NOTICE OF MOTION/0104736/2016